

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 12.03.2020**

**NOTICE**

Take notice that inadvertently the following matter was listed on 10.04.2020 in Court-III which is a holiday on account of "Good Friday". The matter is Postponed and now the matter will be listed on 11.05.2020 at 02:00 PM.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

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By Order

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Registrar